

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

**(MP) Co.Appeal 62 of 2020 In
CP(IB) 67 of 2018**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company: Amresh Shukla
V/s
Rajesh Jhunjhunwala Liquidator of
Siddharth Tubes Ltd.

Section 42 IBC, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Ms. Natasha Dhruvan Shah, advocate, appeared on behalf of the Applicant.

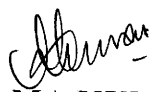
Mr. Arjun Sheth, advocate, appeared on behalf of the Respondent.

In view of the order passed in IA 65/2021, wherein, Petitioner is directed to amend the cause title with an advance copy to the other side.

Accordingly, the instant matter is adjourned.

List the matter on 01.04.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**
Dated this the 26th day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**